

10. Prabhudas Patwari.

11. Mahendra Narain Bajpat.

S. Nos. 2, 8 and 9 above reportedly belong to the Socialist Party. S. Nos. 3, 5 and 6 above are reported to have pro-Socialist Party leanings. S. No. 10 is associated with the Congress (O).

It would not be in public interest to disclose the names of persons who are absconding.

(c) The matter is still under investigation.

Additional assistance sought by Karnataka for Annual Plan for 1976-77

2753. SHRI K. MALLANNA: Will the Minister of PLANNING be pleased to state:

(a) whether the State Government of Karnataka has requested the Central Government to provide special additional assistance to the State of Karnataka for Annual Plan for 1976-77 in view of the drought conditions experienced in 1973-74 in that State; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) No, Sir.

(b) Does not arise.

Recovery of Dues from State Electricity Board by BHEL.

2755. SHRI S. R. DAMANI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Bharat Heavy Electricals Ltd. has to receive huge outstanding from State Electricity Boards and other bodies,

(b) if so, the facts thereof including the period for which they are outstanding; and

(c) arrangements made to recover the amounts and by what time they will be liquidated?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) and (b). The outstanding dues from the Electricity Boards and other Customers as on 31-3-76 amounted to Rs. 123.4 crores. The age-wise break up is as under:—

Dues outstanding for—

- | | | |
|---|----|-----------------|
| (i) Less than 45 days | .. | Ra. 60 crores |
| (ii) More than 45 days but less than one year | .. | Ra. 48.2 crores |
| (iii) More than one year | .. | Ra. 15.2 crores |

(c) The position of outstanding dues is under constant review by the BHEL management and continuous liaison is being kept with the customers for expediting payments with a view to reducing the outstanding to normal levels which, for an undertaking like BHEL, should be about two months' production. The Government of India have also been taking up the matter with the State Governments and other Government customers whenever the outstanding dues became abnormally large. In a few such cases arrangements were made to release funds directly to BHEL against the Plan allocation from the Central Government to the respective State Governments. It is not possible to indicate precisely when the outstanding dues would be totally liquidated.

Refresher Courses for Power Engineers

2756. DR K. L. RAO: Will the Minister of ENERGY be pleased to state:

(a) as 'Power' generation and transmission involve highly sophisticated technology, whether Government are thinking of refresher courses for Power engineers every few years;